

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 100(ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: Mr. Gyan Prakash Sharma V/s. M/s. S.R.G.
Polypet Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Naveen Dahiya, Mr. Karan Mahotra, Advocates		
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	For the Respondent:	Mr. Pankaj Bhagat, Advocate for R-9 Mr. Rohan Yadav, Advocate for R-13		
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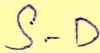
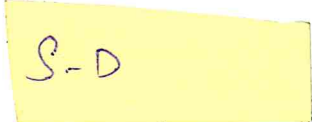
ORDER

Pleadings are stated to be complete.

Re-notify this case for final arguments on 22nd January, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)